

(b) At the request of the Government of Nepal we have agreed to make available 2 Professors and 15 Lecturers under our Programme of Aid to Nepal.

Their number subject-wise is as follows :—

English	2 Professors
	4 Lecturers
Physics	2 Lecturers
Botany	8 Lecturers
Commerce	1 Lecturer

(c) Their emoluments will be :—

For professors :

(d) Pay in the scale of Rs. 800-50-1250.

(ii) Compensatory Allowance : Rs. 165/- (If equal to First Secretary in the Indian Embassy according to the pay drawn), or Rs. 150/- (If equal to the Second Secretary according to the pay drawn).

(iii) Winter Allowance,—for 5 winter months as admissible to members of the staff of the Indian Embassy, Nepal.

For Lecturers :

(i) Pay in the scale of Rs. 250—20—350—25—500

(ii) Compensatory Allowance Rs. 210/- (If married) and Rs. 160/- (If single).

(iii) Winter Allowance for 5 winter months as admissible to the members of the staff of the Indian Embassy.

Goa

1348. **Shri D. C. Sharma** : Will the Prime Minister be pleased to state :

(a) whether he is aware of the fact that the Rev. Benjamin Muncz, permanent representative of Costa Rican in the U. N. said in Bombay on July 9, 1956 that the Latin American nations will be pleased to use their good offices in bringing about a settlement between the Governments of India and Portugal on the Goa issue; and

(b) if so, whether the Government of India will make use of this offer?

The Prime Minister and Minister of External Affairs (Shri Jawaharlal Nehru) : (a) Yes.

(b) The statement made in Bombay on the 9th July, 1956, by Rev. Benjamin Muncz, Permanent Representative of Costa Rica to the United Nations was not in the nature of an offer on behalf of Costa Rica or the other Latin American countries to bring about a settlement of

the Goa issue. The question of making use of such an offer does not, therefore, arise.

Rehabilitation Ministry

1349. **Shri Jhulan Sinha** : Will the Minister of Rehabilitation be pleased to state :

(a) whether any assessment has so far been made of the loss to Government on account of fraud and embezzlement by the officers of the Ministry during the last five years;

(b) if so, the amount involved year-wise; and

(c) the steps taken to recover the same?

The Deputy Minister of Rehabilitation (Shri J. K. Bhonsle) : (a) There has been no case of fraud and embezzlement by the Officers of the Ministry during the last five years.

(b) and (c). Do not arise.

Small-Scale Industries

1350. **Shri Jhulan Sinha** : Will the Minister of Works, Housing and Supply be pleased to state:

(a) whether Government have made any purchases during the last year from the products of the Small-scale Industry Units; and

(b) if so, the names of the articles and their value?

The Minister of Works, Housing and Supply and Commerce and Consumer Industries (Sardar Swaran Singh) : (a) Yes, Sir.

(b) A statement showing the value of contracts placed by the Directorate General of Supplies & Disposals including their Regional Offices for Small Scale Industry products during the financial year ending 31-3-56 is placed below. [See Appendix XI, annexure No. 37]. The statement does not include purchases from the Cottage Industry Sector.

Nagarjuna Sagar Project

1351. { **Shri C.R. Chowdary** ;
Shri S.V.L. Narasimham :

Will the Minister of Irrigation and Power be pleased to state the number of manual labour employed at Nagarjuna Sagar Project?

The Deputy Minister of Irrigation and Power (Shri Hathi) : About 6000 at the Dam site.